IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM NO. 108
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd. .... Applicant/petitioner

Vs.

Jyoti Buildtech Pvt. Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 24.07.2019

Coram:
DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:- Mr. Vinod Chaurasia, Adv. for RP
Mr. K. N Venugopal, Sr. Adv. with Mr. Sanjiv Sen, Sr. Adv. with Mr. Amish Gupta, Advs.
Mr. Adarsh Tripathi, Adv. for R-2 & 6.

ORDER

CA-1384(PB)/2019:-

Notice of the application be issued to the non-applicant-respondent for 07.08.2019.

Process dasti as well as other processes.

List on 07.08.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

24.07.2019
Aarti Makker